

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For report of IRP – CIRP IA 610/19 (memo)	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatl) Pvt Ltd	Shri Pankaj Srivastava, IRP

ADVOCATE FOR PETITIONER/s:

Vaishali Sawan
For
Cyril Amarchand Mangaldas

ADVOCATE FOR RESPONDENT/s:

PANKAJ SRIVASTAVA
Advocate
9845002523

PTO

ORDER

The Bench has made the following Order:

1. I.A.No.610 of 2019 in C.P.(IB)No.243/BB/2018 is filed by Shri Pankaj Srivastava, the Interim Resolution Professional of M/s.Sagar Power (Neerukatte) Private Limited (hereinafter referred to as 'Applicant/Interim Resolution Professional'), under Section 22 of the IBC, 2016, by inter alia seeking to confirm the appointment of Shri Pankaj Srivastava, the Interim Resolution Professional as the Resolution Professional of the Corporate Debtor.
2. Heard Shri Pankaj Srivastava, learned Interim Resolution Professional and Ms. Varsha S., learned Counsel for the Petitioner. We have carefully perused the pleading of the party and extant provisions of the Code.
3. The instant application is filed strictly in accordance with law and the Resolution is confirmed the Interim Resolution Professional as Resolution Professional was passed by the CoC with the requisite majority. Therefore, the Application deserves to be allowed.
4. Hence, I.A.No.610 of 2019 in C.P.(IB)No.243/BB/2018 is hereby disposed of by confirming Shri Pankaj Srivastava, the Interim Resolution Professional as the Resolution Professional.
5. Post the case for report of Resolution Professional on **13.12.2019.**



MEMBER(T)



MEMBER(J)